

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/298/CAA/2018
PETITION NUMBER : CP/106-111/CAA/2018
NAME OF THE TRANSFEROR : AMBATTUR CLOTHING PVT LTD
AMBATTUR CONSTRUCTIONS PVT LTD
AMBATTUR DEVELOPERS PVT LTD
NAME OF THE TRANSFEREE : AMBATTUR INFRA (I) PVT LTD
AMBATTUR FASHION INDIA PVT LTD
AMBATTUR HOTELS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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PAWAN JHABAKH

For the Petitioner
Company.

K.P. Jhabakel

ORDER

Counsel for the Applicant present. Counsel for the ROC present. No representation on behalf of the RD. Counsel for the ROC is directed to file the report on the next date of hearing. Put up on **03.09.2018** at **10.30 A.M.**

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)